NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.166/KB/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

Name of the Company		Rupashree Bhattacharjee & AnrVersus-Howrah Haat Developers Pvt.Ltd. & Ors.		
Ur	nder Section	397/398		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	PATITA PABA	AN BISHWAL, Adv	10.	A

1. PATITA PABAN BISHWAL, Adv Jehn. 2. SRISTI B. ROY. Adv Jehn.

81/2016

1. NITU PODDAR, Res

3 Respondents

White

ORDER

Ld. Advocate for the petitioners and the Ld. Pr. CS for the respondents is present.

Pleadings are complete. Both the parties informed that written submissions has already been filed.

List it on 08/03/2018 for arguments.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)